

ITEM NO.114

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 209/2022

KAMAL SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 53915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 53916/2021 - EXEMPTION FROM FILING O.T.

WITH

CrI.A. No. 212/2022 (II)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 53864/2021

FOR EXEMPTION FROM FILING O.T. ON IA 53865/2021

IA No. 53864/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 53865/2021 - EXEMPTION FROM FILING O.T.

CrI.A. No. 211/2022 (II)

FOR EXEMPTION FROM FILING O.T. ON IA 74054/2021

IA No. 74054/2021 - EXEMPTION FROM FILING O.T.

CrI.A. No. 210/2022 (II)

FOR EXEMPTION FROM FILING O.T. ON IA 54285/2021

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 54286/2021

IA No. 54286/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 54285/2021 - EXEMPTION FROM FILING O.T.

Date : 11-06-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Gagan Sanghi, Adv.

Mr. Rameshwar Prasad Goyal, AOR

Mr. Vivek Vidyarthi, Adv.
Mr. .vivek Vidyarthi, Adv.
Mr. Suvigya Vidyarthi, Adv.
Mr. . Sarvagya Vidyarthi, Adv.
Mr. Sarvagya Vidyarthi, Adv.
Mr. 4. Nischay Chaudhary, Adv.
Mr. Nischay Chaudhary, Adv.
Ms. Ms. Rushali Rawat, Adv.
Mr. . Ms. Rushali Rawat, Adv.
Mr. Sudhir Mendiratta, AOR

For Respondent(s) :

Mr. Vikas Bansal, Adv.
Mr. Yasharth Kant, AOR
Ms. Perna Sharma, Adv.

Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

At joint request, list after partial court working days.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)